

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1097
ANSWERED ON:29.11.2006
PESTICIDE LEVEL IN COLD DRINKS
Gandhi Smt. Maneka

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some soft drink companies in their advertisements in various newspapers claimed that pesticide levels in their products are within permissible limits and are not injurious to health;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry to verify their claim;
- (d) if so, the outcome thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Pepsico and Coca Cola in their advertisements have claimed that their products meet all Indian as well as international standards.

(c) to (e): A total of 155 soft drink samples were tested by Central Food Labs at Kolkata, Mysore, Pune as well as State Food Lab, Gujarat between July, 2006 to September, 2006 and as per reports received from testing laboratories pesticide residues were found below the limits specified for bottled drinking water in all tested samples.